

[English]

### Neem Based Pesticides

\*262. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether pests and vectors resistant to pesticides have been effectively controlled by the Neem-based pesticides; and

(b) if so, the steps taken to promote the Neem-based pesticides and to popularise organic farming?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Neem based insecticides have been found to be effective against some insect pests and vectors of Agricultural importance including those that have developed resistance to commonly used chemical pesticides.

(b) Major steps taken in this regard are as under :

1. Simplification of registration procedures for promotion of neem based pesticide formulations;
2. Commercialisation of neem based pesticide formulations during the period of provisional registration. 35 commercial formulations of neem based pesticides are already registered for use in the country;
3. Inclusion of neem based pesticides under the overall ambit of IPM; and
4. Promoting the use of biopesticides, bio-fertilizers and organic manures including neemcake.

[Translation]

### Research and Development under White Revolution

\*263. PROF. PREM SINGH CHANDUMAJRA :  
SHRI NITISH KUMAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether stress has been laid on the research and development work for the last many decades under the White Revolution in the country;

(b) if so, the details thereof alongwith the names of institutions engaged in the research and development work;

(c) the average amount being spent annually on all such institutions;

(d) whether these institutions have achieved success in the development of milch cattle in the country;

(e) if so, the details thereof alongwith the future plan of action in this regard; and

(f) the present percentage of the developed livestock to the total livestock in the country?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) During the past decades considerable efforts has been directed towards the research and development for dairy development in the country. Indian Council of Agricultural Research, the Department of Animal Husbandry and Dairying, National Dairy Development Board (NDDB) alongwith State Animal Husbandry Departments, State Agricultural Universities (SAU), Non-Government Organitions and farmers organisation have been involved in the research and development work related to programmes addressing the problems for enhancing milk production. The ICAR through its four major institutions, namely, National Dairy Research Institute (NDRI), Karnal, Central Institute for Research on Buffalo (CIRB), Hissar, Project Directorate on Cattle (PDC), Meerut and Indian Veterinary Research Institute (IVRI), Izatnagar have directed their efforts on various research aspects of dairy development. Major development programme was through Operational Flood - I, II and III and Technology Mission in Dairy Development.

(c) The amount being spent annually for Dairying by the Ministry of Agriculture was Rs. 362.91 crores during 1995-96.

(d) Yes, Sir.

(e) These Institutions have achieved success in the development of a number of new/improved cattle dairy breeds viz., Karan Fries, Karan Swiss, Frieswal and Sunandni. A number of cross-bred genotypes produced from various exotic breeds are under performance testing and breed formation. In addition non-descript buffaloes are being upgraded with breeds like Murrah, Nili-Ravi, Surti and other dairy buffalo breeds. Future plans include use of high potential pure-bred and cross bred cattle germ-plasm fodder development, nutrition improvement and application of modern bio-technologies for augmenting production and reproduction.

(f) About 10% of the country's cattle population (about 18 million) are cross-breds.

[English]

### Regularisation of Forest Land

\*264. SHRI AMAR PAL SINGH :  
SHRI VIJAY GOEL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the area of forest land on which encroachments for cultivation etc. have been regularised till date, State-wise;

(b) whether the Government propose not to regularise such encroachments in future so as to check depletion of the forest cover; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) A statement showing State-wise forest area diverted under Forest (Conservation) Act, 1980, for regularisation of encroachments is laid on the Table of the House.

(b) and (c). As per the existing guidelines of the Ministry, encroachments after 24.10.1980 are not eligible for regularisation under the Forest (Conservation) Act, 1980.

#### STATEMENT

S. Name of the State/UT No.	Forest area diverted
1. Andaman & Nicobar Islands	1,367.00 ha.
2. Gujarat	10,900.47 ha.
3. Karnataka	14,848.83 ha.
4. Kerala	28,588.159 ha.
5. Madhya Pradesh	1.03 lakhs ha.

#### Fishing Harbours

\*265. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to establish more fishing harbours along the west coast of Arabian sea in view of the serious difficulties faced by the fishermen for want of the berthing places for their fishing vessels;

(b) if so, whether the Government have considered or considering to open fishing harbours at Thenkapattanam and Colachel in the west coast of Tamil Nadu; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) One major fishing harbour thirteen minor fishing harbours and seventy seven fish landing centres have been completed with assistance from Government of India on the west coast of India One more major fishing harbour, nine minor fishing harbours and ten fish landing centres have been sanctioned for construction on the west coast of India for providing landing and berthing facilities to fishing vessels.

(b) and (c). At the suggestion of the Government of Tamil Nadu a pre-feasibility study has been completed

and it has been decided to carry out detailed techno-economic feasibility investigation during January - February, 1997 for Colachel fishing harbour. The Government of Tamil Nadu has also recently proposed that a fish landing centre should be developed at Thenkapattanam.

#### Konkan Railway Corporation

\*266. SHRI CHURCHILL ALEMAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Konkan Railway Corporation in Goa has strictly abided by the recommendations of the Oza Committee regarding construction of railway bridges, overbridges, culverts etc. along the Konkan Railway route in Goa;

(b) whether the KRC has followed the norm of consulting experts and local self body chiefs like Sarpanchs while laying the tracks;

(c) if so, the reasons for sinking of mud embankments along the track at Cortalim village in Mormugao, Goa; and

(d) the steps proposed to be taken by the Government in this regard indicating the structure proposed to be constructed to prevent the cracking and sinking of the mud embankments?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Sinking of the embankment was due to underlying layer of soft marine clay for a depth of 9 to 11 metres.

(d) Suitably designed sand drains under the embankments with suitably designed buttressed banks are being provided to prevent sinkage. Further, where the sinkage of the embankment and the consequent heaving up on either side would affect the natural drainage of the area, Konkan Railway has proposed replacing the banks with viaducts Railway Bridge culverts etc. for a length of about 320 metres.

#### Infiltrations

\*267. SHRI P. S. GADHAVI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is continuous infiltration of foreigners from Pakistan in the Kutch region of Gujarat;

(b) if so, the details of these infiltrations during the last three years along with the number of persons arrested and deported so far; and

(c) the remedial measure taken or proposed to be taken by the Government for the complete stoppage of these infiltrators?